#### NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 29/59/2014 CA. NO.

CORAM:

# PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY: M/s. Kamal Corporation Pvt. Ltd. & Ors. Vs. M/s Vavasi Telegence Pvt. Ltd. & Ors.

### **SECTION OF THE COMPANIES ACT: 59**

S.NO. DESIGNATION REPRESENTATION SIGNATURE NAME 1. Saunde Kalig Adu Retitionen Harster L. Harshil Agarwa Adu Retitionen Harster

#### ORDER

Learned counsel for the petitioner is present and on his request the matter is adjourned

List on 02.11.2016

Sd1-

(R.Varadharajan) Member (Judicial)

5d1-

(Maharaj Krishan Hanjura) Member (Judicial)